

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 4062

TO BE ANSWERED ON DECEMBER 12, 2019

CONSTRUCTION OF DUCTS

**NO. 4062. SHRI RAMESH CHANDER KAUSHIK:
 SHRI DILIP SAIKIA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government is considering to have a provision for developing a system by constructing ducts in every town so that a single cable may be passed through them whenever need be and the same will check digging of roads for such purposes and if so, the details thereof; and**
- (b) whether the Government has fixed any time limit for the same, if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) & (b): Department of Telecommunication (DoT) has informed that a High-Powered Committee (HPC) under the Chairmanship of

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Secretary, Telecom with Secretaries of Road Transport & Highways, Power, Petroleum and Member (Engineering), Railway Board as its Members was formed to examine *inter-alia* the possibility of 'Development of common/integrated infrastructure such as common ducts for utilities'. The Recommendations of the HPC *inter-alia* included formulation of Common Right of Way (RoW) framework by various land owing agencies and Establishment of a central Common Duct Agency (CDA).

Further, DoT has informed that the National Digital Communications Policy, 2018, *inter-alia* envisages, 'promotion of collaborative models involving state, local bodies and private sector as necessary for provision of shared duct infrastructure in municipalities, rural areas and national highways; and establishing Common Service Ducts and utility corridors in all new city and highway road projects, for implementation of a 'Fibre First Initiative' by 2022.
